

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

LOK SABHA

UNSTARRED QUESTION NO. 3642

TO BE ANSWERED ON 21.03.2025

AYUSH Centres in Telangana

3642. Shri Madhavaneni Raghunandan Rao:

Will the Minister of AYUSH be pleased to state:

- a) the details of the number of Ayushman centres established in the country, State/UT-wise including Telangana;
- (b) the measures taken by the Government to promote Ayurvedic development in Telangana; and
- (c) the total amount of AYUSH funds allocated to Telangana since 2014?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) Ministry of Ayush is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments including Telangana. Under NAM, as per the proposals received from State/UT Governments through their State Annual Action Plans (SAAPs), 12,500 units of Ayushman Arogya Mandir (Ayush) [AAM (Ayush)] have been approved for operationalization by upgrading existing Ayush dispensaries and Sub health Centres. The State/UT-wise status of approved AAM (Ayush) including Telangana is furnished at **Annexure**.

(b) & (c) Under NAM, Ministry supports the efforts of State Government of Telangana by providing financial assistance to them under different activities for overall development and promotion of Ayush systems including Ayurveda as per the provision of NAM guidelines against their submitted SAAPs. The Mission inter-alia makes provision for the following activities: -

- (i) Operationalization of Ayush Health and Wellness Centres now renamed as Ayushman Arogya Mandir (Ayush) by upgrading existing Ayush dispensaries and Sub health Centres.
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).
- (iii) Upgradation of existing standalone Government Ayush Hospitals.
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/ Construction of building for existing Ayush Dispensary (Rented/ dilapidated accommodation)/ Construction of building to establish new Ayush Dispensary in the area where there are no Ayush facilities available.
- (v) Setting up of 10/30/50 bedded Integrated Ayush Hospitals.
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals.
- (vii) Ayush Public Health Programmes.
- (viii) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.
- (ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses.

Further, under NAM, an amount of Rs. 122.80 Crore has been released to State Government of Telangana from 2014-15 to 2024-25 for implementation of different approved activities of SAAPs.

Annexure

State/UT-wise status of approved Ayushman Arogya Mandir (Ayush) [AAM (Ayush)]

Sl. No.	Name of the States/UTs	No. of Approved Ayushman Arogya Mandir (Ayush)
1	Andaman & Nicobar Islands	6
2	Andhra Pradesh	126
3	Arunachal Pradesh	89
4	Assam	500
5	Bihar	294
6	Chandigarh	12
7	Chhattisgarh	400
8	Delhi	0
9	Dadra & Nagar Haveli and Daman & Diu	1
10	Goa	100
11	Gujarat	365
12	Haryana	538
13	Himachal Pradesh	761
14	Jammu & Kashmir	523
15	Jharkhand	745
16	Karnataka	376
17	Kerala	700
18	Ladakh	0
19	Lakshadweep	7
20	Madhya Pradesh	800
21	Maharashtra	390
22	Manipur	15
23	Meghalaya	24
24	Mizoram	41
25	Nagaland	49
26	Odisha	422
27	Puducherry	4
28	Punjab	158
29	Rajasthan	2019
30	Sikkim	18
31	Tamil Nadu	650
32	Telangana	421
33	Tripura	72
34	Uttar Pradesh	1034
35	Uttarakhand	300
36	West Bengal	540
Total		12500